# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH ORIGINAL APPLICATION NO. 180/00907/2018 & M.A 180/01224/2018

Thursday, this the 8th day of November, 2018

### **CORAM**

## HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

K.Govinda Kurup aged 75 years, S/o.K.Kochukunju Pillai Retd. Sub Postmaster, Koodal residing at Lavanya, Elamannur Pathanamthitta District, Pin – 691 524

... Applicant

## [By Advocate Mr.B.Unnikrishna Kaimal]

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- Union of India, represented by the Secretary to Government of India Department of Posts, Ministry of Communications New Delhi – 110 001
- 2. The Chief Postmaster General Kerala, Thiruvananthapuram-695 033
- 3. The Director of Postal Accounts Kerala Circle, Thiruvananthapuram-695 001
- 4. The Superintendent of Post Offices Pathanamthitta Division, Pathanamthitta—689 645
- 5. The Officer-in-Charge Record Office, Corps of Military Police (CMP) Bangalore- 560 025

Respondents

# (By Advocate Mr.S.R.K.Prathap,ACGSC)

This application having been finally heard on 8.11.2018, the Tribunal on the same day delivered the following in the open court.

## ORDER (ORAL)

#### Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard Mr.B.Unnikrishna Kaimal, learned counsel for the applicant.

2. Applicant is a 75 year old re-employed pensioner of the Department of

Posts who is aggrieved by the failure on the part of the 4th respondent to

forward the certificate in Appendix-II whereby the Military service of the

applicant could be taken into account. It is seen that as per direction, copy of

which is available at Annexure A-14, respondent no.2 had instructed respondent

no.4 to forward the same. Despite the fact that this direction is issued on

26.2.2018, respondent no.4 has failed to act accordingly.

3. M.A 180/01224/2018 for condoning the delay of 5362 days in filing the

Original Application is condoned considering the fact that the grievance

highlighted is of a continuous nature.

4. This Tribunal does not see any direct role for it in a matter of this nature.

However, considering the fact that the applicant is an aged pensioner and

further delay would be severely detrimental to his interests, the Original

Application is disposed of with a direction to respondent no.4 to forward the

certificate as sought for in the direction at Annexure A-14. This shall be done

as early as possible, in any case, within 20 days from the date of receipt of a

copy of this order.

5. The Original Application is disposed of as above. No costs.

(E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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## **List of Annexures**

- Annexure A1 True copy of the certificate of service SlNo.254 (discharge certificate) issued to the applicant
- Annexure A2 True copy of relevant portion of Rule 19 of CCS (Pension) Rule 1972
- Annexure A3 True copy of the option exercised by the applicant on 24.12.1978
- Annexure A4 True copy of the order No.2/86/84-PAPdated24.1.1985 issued by the Office of Director General Posts and Telegraphs to the 2<sup>nd</sup> respondent, endorsedunder No.A&P/90-174/18 dated 1-2-1985
- Annexure A5 True copy of the Pension Payment Order No.9844/LPS/TVM issued by the 3<sup>rd</sup> respondent
- Annexure A6 True copy of the Letter No.731/Pens/C 578/02-03 dated 28.4.2003 of the 3<sup>rd</sup> respondent addressed to the 4<sup>th</sup> respondent
- Annexure A7 True copy of the representation dated 24.5.2003 submitted by the applicant to the 4<sup>th</sup> respondent
- Annexure A8 True copy of the letter No.C/2/2003 dated January 2004 of the 4<sup>th</sup> respondent to the applicant
- Annexure A9 True copy of the submission of the applicant before the 4<sup>th</sup> respondent dated 12.2.2004
- Annexure A10 True copy of the representation dated October 2016 submitted by the applicant to the 4<sup>th</sup> respondent
- Annexure A11 True copy of the communication No.7503/Pen/C-573/02-03dated23.3.2017 of the 3<sup>rd</sup> respondent addressed to the 4<sup>th</sup> respondent
- Annexure A12 True copy of the appeal dated 20.10.2017 submitted by the applicant before the Director of Postal Services in the office of the  $2^{nd}$  respondent
- Annexure A12(a) True copy of the reminder representation dated 27.1.2018 submitted by the applicant to the Director of Postal Services in the office of the  $2^{nd}$  respondent
- Annexure A13 True copy of the representation dated 19.3.2018 submitted by the applicant to the director of Postal Services in the office of the  $2^{nd}$  respondent with copy to the  $2^{nd}$  respondent
- Annexure A14 True copy of the communication No.AP/4-3/Misc/2018 dated 22.6.2018 from the 2<sup>nd</sup> respondent to the 4<sup>th</sup> respondent ///